## EXPOSURE DRAFT INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA STAFF (OFFICERS AND OTHER EMPLOYEES) (FIRST AMENDMENT) REGULATIONS, 2022

1. Taking into consideration the comments received on the exposure draft of IRDAI Staff (Officers and Other Employees) (First Amendment) Regulations, 2022 during internal consultation, the exposure draft of IRDAI Staff (Officers and Other Employees) (First Amendment) Regulations, 2022, has been reviewed and is attached as Annexure – A.

2. All the stakeholders are requested to forward their comments / suggestions, if any, on the proposed modifications in the attached format (Annexure- B) on or before 5:00 PM on 15<sup>th</sup> July, 2022 to hr@irdai.gov.in with cc to sridhar@irdai.gov.in.